

Allahabad Bench

CP NO. 19/ALD/2018,  
CA NO. 174/ALD/2017,  
I A No. 213/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2019

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT: 230/232 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

**CP NO. 19/ALD/2018, CA NO. 174/ALD/2017, IA NO. 213/2018**

Due to call of strike given by the Bar Association of NCLT Allahabad Bench.

List the matter on 12<sup>th</sup> September, 2019.

**Dated: 05.09.2019**

- Sd -

**A.R.K. SINHA  
MEMBER (J)**